(c) if so, the action proposed to be taken in the matter?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Both the practices of recovery in cash and recovery through salary bills obtain on the Railways, depending on past traditions. To give some examples, while on Northern and Eastern Railways the former practice obtains in most schools, on the Central, Western and Southern Railways recovery of fees in respect of children and wards of employees is made through salary bills and this has not led to any loss of Railway Revenues.

(c) Does not arise.

Arrears of Payment on S.E. Railway

1110. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state:

(a) whether on the S.E. Railway there are considerable arrears in staff matters like payment of new deal, payment of Travelling allowance, increments, payment of settlements etc.; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). The establishment of the South Eastern Railway consists of over 1,25,000 regular employees and 60,000 casual labour. Delays in payment occur in the case of some of the employees due to irregular, incomplete or delayed claims resulting in the need for scrutiny before sanction. During the past one year, steps have been taken to liquidate the arrears of claims and a constant watch is now being maintained. There has been considerable improvement in the position.

Fair Price Shops in Kerala

1111. Shri Vasudevan Nair:
Shri Punnoose:
Shri Warior:

Will the Minister of Food and Agriculture be pleased to state the quantity of rice which is being distributed per card-holder at present from the fair price shops in Kerala?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): One local measure (Edangali) of about 2·6 lbs. per week.

P. & T. Employees, Sambalpur

1112. Shri Kumbhar: Will the Minister of Transport and Communications be pleased to state:

(a) the number of P. & T. employees, grade-wise, who have been provided Government quarters in Sambalpur Postal Division, so far; and

(b) when the remaining employees will be provided Government quarters?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Pay group upto Rs.	55/-	14
,, ,, Rs.	55-149	103
,, ,, Rs.	150-249	5
,, ,, Rs.	250-499	4

(b) In view of the very heavy investment involved, it is not possible for the Department to provide departmental quarters for 100 per cent. of the staff. Cases regarding individual stations are examined for providing quarters if the circumstances justify such a provision and subject to the availability of resources.

Family Planning

1113. Shri Vidya Charan Shukla: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 3282 on the 20th April, 1959 and state:

(a) the amounts actually utilised during 1958-59 and that surrendered by each of the State Governments in respect of the grants sanctioned by the Central Government for family planning programme;

(b) the tentative allocation made by the Planning Commission for the